

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.04.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2687 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Anita Bhushan Patil Vs. ---	Manoj Kumar
2.	I.A. No. 2688 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Jayshree Agnihotri Vs. Hasti Mal Kacchara, Resolution Professional, Pushp Ratna Realty Pvt. Ltd.	Chiranjeev Saboo
3.	I.A. No. 2689 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Santosh Kumar Sarada Vs. Aegis Resolution Service Pvt. Ltd.	Pulkit Kapoor
4.	I.A. No. 2698 of 2026 in Comp. App. (AT) No. ___ of 2026	Ramesh N. Keswani Vs. Krishant Exim Pvt. Ltd. & Ors.	Pranav Singal
5.	I.A. No. 2746 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Mahmud Ali & Ors. Vs. Manish Jain, Liquidator of Sasa Musa Sugar Works Pvt. Ltd.	Jitendra Patnaik

Copy to: -

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

By order
-sd/-
Assistant Registrar